

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:454
ANSWERED ON:20.11.2009
ECONOMIC OFFENCES
Reddy Shri Anantha Venkatarami

Will the Minister of FINANCE be pleased to state:

- (a) the number of Indian and Foreign companies involved in economic offences in the past three years and the details of the offences committed;
- (b) whether the Government contemplate to take stricter action against such companies to prevent such offences in the future; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (c): Information is being collected and will be laid on the Table of the House.